

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
(CIRCUIT BENCH AT SHIMLA)**

**ORIGINAL APPLICATION NO.063/1152/2019
DECIDED ON : 08.11.2019**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

Padam Dev Sharma son of late Shri Geeta Ram Sharma, resident of Village Peotha, PO Shalaghpat, Tehsil Arki, District Solan, HP-173 221.

.....Applicant

(BY ADVOCATE: MR. ASHOK KUMAR)

Versus

1. Union of India through Secretary (Finance) to the Government of India, New Delhi-110 001.
2. Principal Accountant General (Audit), Himachal Pradesh, Shimla-4.

.....Respondents

ORDER (ORAL)

SANJEEV KAUSHIK, MEMBER (J)

1. After arguing for some time, learned counsel for the applicant submitted that he may be allowed to withdraw this Original Application with liberty to file his claim before the Department by way of filing a representation.
2. Dismissed as withdrawn, with the indicated liberty.

**(MOHD. JAMSHED)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

**PLACE: SHIMLA
Dated: 08.11.2019
ND***